

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2026

ORDER NO. 67 of 2026


Hon'ble President is pleased to order the sitting commencing from **01.06.2026** to **05.06.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.06.2026 to 05.06.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters
From 02.06.2026 to 05.06.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	

Note:

1. There will be no court sitting on 04.06.2026.
2. In the event of leave/tour/chamber work of Hon'ble President, Mr. P. V. Subba Rao, Hon'ble Member (Technical) will sit in Single Member Bench and the other available Division Bench will hear all Division Bench matters.
3. In the event of leave/tour of a Member in the other Division Bench, the available Division Bench will hear all the matters and the other Member in the Division Bench will sit in the Single Member Bench.
4. In the event when a Judicial Member from one Division Bench and a Technical Member from another Division Bench are available then both of them will form a Division Bench and hear all Division Bench matters.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order


27/05/26
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


27/05/26
Assistant Registrar